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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 2269/2002

New Delhi, this the 13th day of February, 2003

Hon'ble Shri Shunker Raju, Member (J)

Shri Sandeep Kumar  
S/o Shri Rati Ram  
R/o H.No.16/64A, Old Chandrawali  
Civil Lines, Delhi - 110 054.

Last employed as :  
Assistant Divisional Engineer Telecom  
(SPN-IV) in the office of Deputy General  
Manager - SPN II, Mahanagar Telephone Nigam  
Ltd., Rohini Sector-III, Delhi - 110 085.

...Applicant  
(Applicant in person)

V E R U S

1. Sh. Ashok Kumar Jain  
Deputy General Manager (SPN-II)  
Mahanagar Telephone Nigam Ltd.  
Rohini Sector - III, Delhi - 110 085.
2. Sh. V.P.Kataria  
Divisional Engineer Telecom (SPN-VI)  
Mahanagar Telephone Nigam Ltd.  
Rohini Sector - III, Delhi - 110 085.
3. Sh. Kuldeep  
Assistant Divisional Engineer Telecom (SPN V)  
Mahanagar Telephone Nigam Ltd.  
Rohini Sector - III, Delhi - 110 085.
4. Union of India  
through Secretary  
Department of Telecommunications  
Ministry of Communication, Sanchar Bhawan  
20, Ashoka Road, New Delhi - 110 001.

...Respondents  
O.R.D.E.R. (ORAL)

Ex Shri Shunker Raju.

Applicant seeks permission to withdraw this  
OA. Permission granted.

2. OA dismissed as withdrawn.

*S. Raju*  
(SHANKER RAJU)  
MEMBER (J)

/vk/n/